

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-71-2020**

**Mr. Krishnath alias Krishanand
Gurudas Dicholkar** **Petitioners**
v e r s u s

**Mr. Santoshj Yeshwant Dicholkar
& others.** **Respondents**

Ms. Viola De Mendonsa holding for Mr. C. Padgaonkar, Advocate for the
Petitioner.

Mr. S. N. Joshi, Advocate for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 4th August, 2020.

ORDER:

By consent, post the matter on 11.8.2020.

DAMA SESHADRI NAIDU, J.

AP/-